

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.119 – IA 789 of 2020
ITEM No.120 - IA 593 of 2022
In
CP(IB) 128 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of Baroda

.....Applicant

V/s

Varia Aluminium Pvt Ltd

.....Respondent

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Adv. a.w Mr. Arjun Padhiyar, Adv
For the Respondent : Mr. Aditya Gundecha, Adv. for R-2
Mr. Tirth Nayak, Adv. for R-5.

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for hearing on 28.06.2023.

Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**